

National Company Law Tribunal

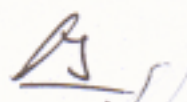

Allahabad Bench

CP NO. 36/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Bridge E-Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ADITYA SINGH	ADV.	PETITIONER	
2.	Shahid Kazmi	Adv.	Respondent	

CP NO.36/ND/2015

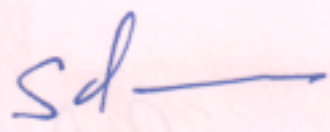
Sh. Aditya Singh alongwith Mr. Sood, Advocates for the petitioner. Sh. Shahid Kazmi, Advocate for the respondent.

He seeks some more time to file counter affidavit in rebuttal of additional documents. Such request is however opposed by the petitioner counsel. Hence, a further opportunity is granted to the respondent with a cost of Rs.10,000/- payable to the petitioner.

The matter to be listed on 12th January, 2018.

Dated:08.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)